

SPECIAL BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/156(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS GREENLINE VYAPAAR PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. S. K. Tiwari, Adv.] For the Petitioner
Mr. Jayesh Choradia, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. None appears for the Respondent.
2. Pleadings are over. The respondents have not appeared for the long time.
3. Last opportunity is granted to the respondents to appear before this Tribunal either in person or through a Counsel.
4. List this matter for consideration on **10.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**